

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

18. IA 720(MB)2024
IN
C.P. (IB)/631(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **01.05.2024**

Name of the Party: State Bank Of India
Vs
Gopinath Dairy Products Pvt Ltd

Section 7, 60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

1. Mr. Manoj Mishra, Ld. Counsel for the Resolution Professional present through physical mode.
IA-720/2024
2. This is an Application filed by the Resolution Professional seeking extension of the CRIP proceedings.
3. Ld. Counsel for the Resolution Professional submits that Resolution Plan is under consideration.
4. The Resolution Professional is directed to come with the plan. Post this matter on **14.06.2024** for further consideration.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)